

Central Administrative Tribunal
Principal Bench: New Delhi

C.P. No. 467/2002 In
O.A. No. 2570/2001

(3)

This the 16th day of January, 2003

Hon'ble Shri V.K. Majotra, Member (A)
Hon'ble Shri Kuldip Singh, Member (J)

1. Smt. Aruna Devi W/o Late Shri Kunwar Pal Singh
2. Shri Indresh Rao S/o Late Shri Kunwar Pal Singh
R/o Mohalla Gandhi Nagar,
(Jatavpura) Etah(U.P.)

-Applicants

(None Present)

Versus

1. Shri S.C. Dutta,
Secretary,
Ministry of Communication
Department of Posts
Dak Bhawan, Sansad Marg,
New Delhi.
2. Shri I.M.G. Khan
Chief P.M.G.
U.P. Circle-Lucknow (U.P.)
3. Shri R.L. Chaurasia
Superintendent of Post office
Etah Division Etah (U.P.)

-Respondents

(By Advocate: Shri N.S. Mehta)

ORDER (Oral)

Hon'ble Shri Kuldip Singh, Member (J)

O.A No.2570/2001 was disposed of with a direction
that the applicant may be offered the post of Gramin Dak
Sevak and he may join the same and whenever any regular
vacancy becomes available.

2. In compliance of the same, learned counsel for
respondents submits that the applicants have been offered
the post and he had also joined the post vide his charge
report dated 11.12.2002, so the directions of the Tribunal
have been complied with. In the circumstances, C.P. is
dismissed. Notices discharged.

Kuldip Singh
(Kuldip Singh)

Member (J)

V.K. Majotra
(V.K. Majotra)
Member (A)

cc.